

been combined into one post of  
irman & Managing Director, Ship-  
; Corporation of India from  
1984. The term of the present in-  
bent of the post expired on  
1-1985. He has been asked to  
inure in this post till a successor  
appointed. Action for appointing  
cessor is at an advanced stage.

पुः के सानिपर डिविजनल इंजीनियर  
(I) के विरुद्ध भ्रष्टाचार के  
आरोप

1406. श्री हुकमदेव नारायण यादव :  
श्री बी० सत्यनारायण रेड्डी :

क्या रेल मंत्री यह बताने की कृपा  
के कि :

(क) क्या यह सच है कि कुछ संसद  
स्यों ने 3 मई, 1985 को एक पत्र  
त्र कर सैनपुर के सीनियर डिविजनल  
निधर (I) के विरुद्ध भ्रष्टाचार के  
रोपों की जांच कराये जाने की मांग की  
और

(ख) यदि हां, तो इस संबंध में  
कार्यवाही की गयी है ?

रेल मंत्री (श्री बंसी लाल) (क)  
र (ख) सैनपुर के तत्कालीन वरिष्ठ  
ल इंजीनियर -I के विरुद्ध भ्रष्टाचार  
दी शिकायतें श्री हुकमदेव नारायण  
व, संसद सदस्य द्वारा भेजी गयी थी।  
दीनों शिकायतें दिनांक 3-5-85 को  
। शिकायत के अनुलग्नकों में भ्रष्टाचार  
। पद के प्राधिकार के दुरुपयोग आदि  
38 आरोप थे। विस्तृत जांच के आदेश  
दिये गये हैं। जांच रिपोर्ट इस माह  
प्रन्त तक प्राप्त होने की सम्भावना है।

### Reservation of Group 'C' and 'D' posts for ex-servicemen

1407. SHRI H. L. KAPUR: Will the  
Minister of DEFENCE be pleased to  
state:

(a) whether any quota of seats in  
Group 'C' and Group 'D' posts have  
been reserved for ex-servicemen in  
the Central Government departments,  
public sector undertakings and nation-  
alised banks;

(b) if so, what percentage thereof  
has been fixed and whether the Cen-  
tral Government departments, public  
sector undertakings and nationalised  
banks have given employment to ex-  
servicemen up to that extent;

(c) if not, what are the reasons  
therefor and what action Govern-  
ment propose to take to ensure that  
the full quota of seats reserved for  
ex-servicemen is utilised for them;  
and

(d) to what extent the quota re-  
served for ex-servicemen has been  
utilised in ordinance factories, re-  
search Establishments and other  
Establishments within the Ministry of  
Defence?

THE MINISTER OF DEFENCE  
(SHRI P. V. NARASIMHA RAO):

(a) Yes, Sir.

(b) The percentage of reservation  
for ex-servicemen made by the Gov-  
ernment of India as under:—

Category of post	Ministries/Depart- ments of Central Government	Central Public Sector Undertakings & Nationalised Banks
Group 'C'	10%	14½%
Group 'D'	20%	24½%
Group 'A' & 'B'	10% of posts of the level of Assistant Com- mandants in Central Para Military Forces.	

Appointments of ex-servicemen in these Organisations are generally below the stipulated percentages.

(c) The following are some of the reasons for shortfalls in the utilisation of the reservations:—

(1) The absence of a carry forward and a roster system.

(2) The inadequacy of notice given by employers to employment exchanges|Zila|Rajya Sainik Boards Dte. General Resettlement to sponsor Ex-servicemen.

(3) Ex-servicemen's reluctance to take employment far from their homes.

(4) The failure by ex-servicemen to fulfil eligibility criteria in respect of educational, technical and other qualifications.

(5) In particular the relative unavailability of ex-servicemen for highly specialised scientific and industrial personnel.

Some of the steps taken by the Government to overcome these deficiencies include:—

(1) The grant of general relaxation in eligibility criteria relating to the upper age limit, and educational qualifications; and the equa-

tion of military trade qualifications with corresponding civilian qualifications.

(2) The vesting of sponsorship powers with Rajya Sainik Boards/ Zila Sainik Boards/Dte. General Resettlement.

(3) Intensified monitoring of the placement of ex-servicemen in Public Sector Undertakings/Government Departments through the Liaison Officer placed in the organisation of the Directorate General of Employment and Training, and the insistence on the appointment of Liaison Officers in all Ministries and Departments.

(4) Attempts at identification of posts particularly suitable for the re-employment of ex-servicemen.

(5) The organisation of relevant training, *inter alia* with the objective of equipping ex-servicemen to effectively compete for employment.

(6) Special placement drives and the pooling of vacancies in large employing organisations is also being contemplated.

(d) The percentage of placement of ex-servicemen in Group 'C' and 'D' posts in the Ministry of Defence and Organisations under it, the Ordnance Factories, the Research & Development Organisations, Defence Public Sector Undertakings and Defence Security Corps. for the year 1984 is contained in the statement enclosed.

#### Statement

*Percentage of Utilisation of reservations in favour of Ex-Servicemen in Group 'C' and 'D' posts by the Ministry of Defence and Organisations under it during the Calendar year 1984*

Sl. No.	Name of the Establishment	Percentage of utilisation of vacancies	
		Group 'C'	Group 'D'
1	2	3	4
1	Ministry of Defence & Organisations under it.	57	50
2	Research & Development Organisations	100	31

1	2	3	4
4	Defence Public Sector Undertakings		
(1)	Bharat Dynamics Limited . . . . .	0%	NA
(2)	Bharat Earth Movers Limited . . . . .	79	50
(3)	Bharat Electronics Limited . . . . .	104	50
(4)	Garden Reach Ship builders & Engineers Limited . . . . .	0%	375
(5)	Goa Shipyard Limited . . . . .	35	120
(6)	Hindustan Aeronautics Limited . . . . .	91	35
(7)	Mazagon Dock Limited . . . . .	0%	118
(8)	Mishra Dhatu Nigam Limited . . . . .	42	0%
(9)	Paraga Tools Limited . . . . .	0%	73
5	Defence Security Corps . . . . .	More than 80%	

जम्मू और काश्मीर में जासूसी के मामलों में सैनिकों का हाथ होने के बारे में जांच पड़ताल

1408. श्री सत्य प्रकाश मालवीय : क्या रक्षा मंत्री 10 मार्च, 1985 को राज्य सभा में तारांकित प्रश्न 106 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) जम्मू और काश्मीर में जासूसी के मामले में सात सैनिकों का हाथ होने के आरोप के बारे में जांच पड़ताल की गयी थी उसके क्या परिणाम निकले ; और

(ख) इस संबंध में पूरा व्यौरा क्या है ?

रक्षा मंत्री (श्री पी० वी० नरसिंह राव) : (क) और (ख) इस संबंध में की गयी जांच पड़ताल से जासूसी में दो अन्य रेंकों के शामिल होने का पता चला है। उनके खिलाफ समुचित अनुशासनात्मक कार्रवाई आरम्भ की गयी है। व्यौरा प्रकट करना वांछनीय नहीं होगा।

Power shortfall in next decade

1409. SHRI SURESH PACHOURI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government's attention has been drawn to a news item published in Indian Express of 18th July, 1985 under the caption 'More power shortfall in next decade'; and

(b) what action is being taken by Government to avoid shortfall of power in the next decade?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) Government periodically constitutes a Power Survey Committee to determine the demand and availability of power from a long-term perspective. The News Item is based on the Report of the 12th Power Survey Committee. Government are fully seized of the need to augment power supply and have introduced a number of measures to overcome the shortfall. The measures introduced *inter alia* include induction of an additional capacity of 22,000 MW, in the Seventh Plan period, improvement in plant load factors, reduction in transmission and distribution